

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2024

**ORDER NO. 100 of 2024**

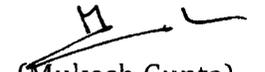
Hon'ble President is pleased to partially modify the roster order no. 86 of 2024 for **CESTAT, Allahabad** from **27.08.2024** to **30.08.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.08.2024 to 30.08.2024	Mr. S. S. Garg, Hon'ble Member (Judicial)	Difference of Opinion matters/Single Member bench matters.

Note:

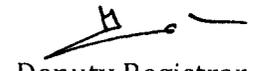
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Chandigarh /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar